CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 16/07/2019

O.A./260/51/2018 P C MISHRA

-V/S-

AVIATION RESEARCH CENTER

ITEM NO:23

FOR APPLICANTS(S) Adv.: Mr. K.C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	Applicant's counsel has filed a Memo dated 11.09.18 with a prayer to withdraw the O.A. The prayer is allowed. O.A. is disposed of being withdrawn. Applicant's counsel submitted that there is error in the data base in CIS. Registry is directed to correct it by reflecting the name of the Respondents correctly as Archeological Survey of India. Copy of this order be given to Ld. Counsels for both the sides.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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